GOVERNMENT OF INDIA MINISTRY OF POWER RAJYA SABHA UNSTARRED QUESTION NO.798 ANSWERED ON 13.12.2022

INSTALLATION OF SMART METERS

798 # SHRI KRISHAN LAL PANWAR:

Will the Minister of **POWER** be pleased to state:

(a) whether there is a plan to install smart meters of SL Company in Haryana under RDSS; and

(b) if so, whether the power distribution companies will be empowered by the State Government of Haryana in the meantime?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b): As per RDSS guidelines, the make of Smart Meters to be installed by Advanced Metering Infrastructure Service Provider (AMISP) should meet the qualitative requirements stipulated under Standard Bidding Document (SBD). The standard Request for Proposal (RfP) does not specify the name of Smart Meter manufactures and AMISP is at liberty to install smart meters of any make, fulfilling the Technical Qualification Criteria (QR).

All the State owned power distribution utilities of the respective State (including Haryana) are the implementing agencies of RDSS projects and are responsible for implementation of projects under RDSS in their State.
